



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/40/2022	PRASANTA KUMAR SAIKIA AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. D C C PHUKAN MS. J GOGOI MR. M CHIRING MS R BORAH	GA, ASSAM SC, NHIDC ASSTT.S.G.I. MRS R BORA (R-3, 4 & 5) MS. S KONWAR (R-2, 8 & 9)
2	WP(C)/6375/2022	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
3	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL
<u>ADMISSION</u>				
4	WP(C)/8878/2019 FIXED	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
5	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
6	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	MR A KALITA (R-5) MR. M MAHANTA (R-5) Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
7	ITA/16/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED....b	MR. S C KEYAL	

	WITH I.A.(Civil)/3314/2022 in ITA/16/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
8	Mat.App./39/2022 FIXED	SWATI GUPTA Versus DEO PRAKASH GUPTA	MR H S KALSI	
9	Mat.App./40/2022	SUKHAMAY DAS Versus BANALATA MAZUMDAR DAS	MR. K SARMA MR. S BORUAH	
10	WA/134/2022 FIXED	CHITRA BARUAH Versus THE CENTRAL BANK OF INDIA AND 3 ORS.	MR H DAS MR. B C DEKA	SC, CENTRAL BANK OF INDIA
11	WA/253/2022 FIXED	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	MR. S S ROY SC, NF RLY
12	WA/263/2022 FIXED	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA
13	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3161/2022 in WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
14	WA/269/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3286/2022 in WA/269/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
15	WA/270/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3162/2022 in WA/270/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
16	WA/271/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3169/2022 in WA/271/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
17	WA/272/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3163/2022 in WA/272/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OR2. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY

18	WA/297/2022 FIXED	FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S. G. B. CHAUDHURY HOLDING PVT. LTD. (B)	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MRS P HAZARIKA
19	WA/355/2022 CAVT. NO.10142/022, WITH CAVT./1014/2022	THE STATE OF ASSAM AND 4 ORS. Versus RABBUL HUDA AND 30 ORS.	MR. N J KHATANIAR SC. EDU.	MR. M DUTTA SC, FINANCE FOR CAVEATOR
ORDERS				
20	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
WITH				
21	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
WITH				
	I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
22	WA/34/2017 FIXED	MONSER ALI SHEIKH Versus THE STATE OF ASSAM and 11 ORS	MR.A TALUKDAR MR.D K SARMAH MR.H BORA	GA, ASSAM MR.A OZAH(R-6) MRS.M A OZAHR-6 SC, ELEMENTARY EDUCATION MS.J RAJBONGSHI(R-6)
23	PIL(Suo Moto)/2/2018 FIXED	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
24	WA/169/2019 FIXED	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
WITH				
25	WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
26	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
27	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
28	PIL/8/2022	PARESH MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
29	Mat.App./23/2022 FIXED, WITH LCR	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	PP, ASSAM

30	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
31	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. R K D CHOUDHURY GA, ASSAM DY.S.G.I. SC, N C HILLS
32	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
33	PIL/52/2022	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2587/2022 in PIL/52/2022	ASSAMAR PRAGJYOTISHPURIA KHILANJIA MUSALMAN UNNYON PARISHAD Versus DURLOV TALUKDAR AND 5 ORS	MS. S PARVEEN MS S Z HAYAT	GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.
34	PIL/57/2022 FIXED	BIDYUJJYOTI PURKAYASTHA Versus THE UNION OF INDIA AND 13 ORS.	MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM SC, NHAI MRS S BARUAH (C.G.C.) ASSTT.S.G.I. SC, PWD
35	WA/207/2022 BY SLIP	TUFAIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
36	WA/281/2022 FIXED	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
37	WA/282/2022 FIXED	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
38	WA/284/2022 FIXED	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
39	WA/322/2022 BY SLIP	BHARATI CHETRI Versus THE STATE OF ASSAM AND 3 ORS. E	MR P R SARMA	GA, ASSAM SC, PWD
40	I.A.(Civil)/1943/2022 FIXED in WA/8186/2022	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI	GA, AP MR. R K TALUKDAR (r-4)
	WITH WA/8186/2022 (Filing Number)	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH	GA, AP
41	I.A.(Civil)/2436/2022 in Mat.App./6640/2022	BINITA KALITA Versus DILIP CHANDRA KALITA	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
	WITH Mat.App./6640/2022 (Filing Number)	BINITA KALITA Versus DILIP CHANDRA KALITA B	MR. A U CHOUDHURY	
42	I.A.(Civil)/3308/2022 in WA/12985/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	GA, ASSAM SC, WPT AND BC
	WITH WA/12985/2022 (Filing Number)	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY	
43	I.A.(Civil)/3356/2022 in WA/18910/2019	SRI LAKHIRAM BORA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI MR N BARUAH	SC, CO OP

	WITH WA/18910/2019 (Filing Number)	SRI LAKHIRAM BORA AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	
44	I.A.(Civil)/3357/2022 in Mat.App./12275/2022	RASHMI INDOULIYA @ CHAUDHARY Versus VED PRAKASH INDOULIYA	MR P K DAS MR. M BARUAH	
	WITH Mat.App./12275/2022 (Filing Number)	RASHMI INDOULIYA @ CHAUDHARY Versus VED PRAKASH INDOULIYA A	MR P K DAS	
45	I.A.(Civil)/3382/2022 in WA/13552/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH WA/13552/2022 (Filing Number)	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/13555/2022 (Filing Number)	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV	
HEARING				
46	WA/2/2018 FIXED	THE STATE OF ASSAM Versus DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR. U K NAIR MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA
47	WP(C)/3590/2018 FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
48	Mat.App./21/2019 FIXED, WITH LCR	SRI SUDIPTA NATH Versus SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
49	WA/298/2021 FIXED, CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
50	WA/65/2022 CAVT. NO.01332022,117800001382/022, FIXED, CAVT./138/2022, CAVT./133/2022	ASIAN ENERGY SERVICES LTD. AND ANR Versus OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR
	WITH I.A.(Civil)/389/2022 in WA/65/2022	ASIAN ENERGY SERVICES LTD. Versus OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,18th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WA/79/2018	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
	WITH			
2	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
	WITH			
3	Cont.Cas(C)/66/2021 FIXED, WITH PIL/62/2019 (D/O)	DEBABRATA SAIKIA Versus RAMESHWAR PRASAD GUPTA AND 7 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D NATH (R-2,4,5,6) MR D KALITA (R-2,4,5,6)
	WITH			
4	Review.Pet./101/2022	THE STATE OF ASAM AND 2 ORS. Versus DEBABRATA SAIKIA AND 4 ORS.	MR. D NATH, SR. GA, ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN

LEAVE NOTE OF ADVOCATES FOR 18/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022

11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7276/2022	BULI DAS Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/7281/2022	TARABHANU @ TARABHANU KHATUN @ TARABHANU BIBI @ TARA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/7294/2022	JORINA KHATUN @ JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7299/2022	MEHERJAN NESSA @ MEHERJAN Versus THE UNION OF INDIA AND 7 ORS	MR. S AHMED MS J HAZARIKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/7301/2022	HASEN ALI @ HACHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/7308/2022	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/7316/2022	RAHELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	M M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/7320/2022	FARMAN ALI @ MD. FORMAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7325/2022	ULUPI BISWAS @ ULUPI MANDAL Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7327/2022	SAHIDUL ISLAM @ MD. SAHIDUR SEIKH Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/7334/2022	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/7346/2022	JAMOK BHAN AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, NRC DY.S.G.I. SC, F.T
ADMISSION				
13	WP(C)/7274/2018 B/O, WITH LCR	ASMA KHATOON Versus UNION OF INDIA AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6252/2022 FIXED, WITH LCR	NUR MOHAMMAD Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
15	I.A.(Civil)/3188/2022 B/O, WITH WP(C)/2408/2022 (D/O) in WP(C)/2408/2022	AMIRAN BEGUM @ AMIRAN BEWA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
16	WP(C)/4980/2018 FIXED, WITH LCR	JAFRI HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
17	WP(C)/4966/2018	DIPAK HUSSAIN @ DUKE HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4943/2021 FIXED	RAJESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MRS. B GOGOI MR. A SARMAH MS M BORAH	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/641/2022	DEBEN TALUKDAR Versus DIGANTA BARUA AND ANR	MR. J SARMAH	
3	Cont.Cas(C)/644/2022	HEMANTA SARMAH Versus SIDDHARTH SINGH, IAS	G UDDIN MR P AGARWAL MR. A H SARKAR	
4	Cont.Cas(C)/647/2022	CHANDRA SHEKHAR Versus AJAY KUMAR BHALLA AND 2 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	
5	Cont.Cas(C)/649/2022	PRASENJIT CHOUDHURY Versus KAVITA PADMANABHAN AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	
6	WP(C)/6332/2022 FIXED	SMTI RUNTI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
7	WP(C)/6625/2022 FIXED	SUKANTA DEB Versus INDIAN IMMUNOLOGICALS LTD AND 2 ORS	MR. S DUTTA MS. S. MOCHAHARI MR S DUTTA	
8	WP(C)/7109/2022 FIXED	DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
9	WP(C)/7173/2022 FIXED	MD. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	J ISLAM MR. DITUL DAS MS P SINGH	SC, P H E SC, FINANCE
10	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE

11	WP(C)/7275/2022	MAHENDRA BEY Versus THE STATE OF ASSAM 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, SEBA
12	WP(C)/7282/2022	HAFIZUR RAHMAN ROWFID Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, P AND R.D. GA, ASSAM
13	WP(C)/7285/2022	KARABI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MD. A MATLIB	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IWT SC, TRANSPORT
14	WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
15	WP(C)/7289/2022	BIPUL DAS Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM
16	WP(C)/7290/2022	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, SEC. EDU. SC, SEC. EDU. SC, AG
17	WP(C)/7291/2022	BIKASH KR. NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
18	WP(C)/7293/2022	DEEPIYOTI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MS. J GHOSH	SC, HEALTH
19	WP(C)/7303/2022	ABDUL BASITH BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
20	WP(C)/7305/2022	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
21	WP(C)/7306/2022	SUBASH CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM
22	WP(C)/7310/2022	GAURI KT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, A S H B
23	WP(C)/7312/2022	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, A S T C SC, IWT
24	WP(C)/7313/2022	ABDUS SUBUR @ ABDUL SABUR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SR. GA, ASSAM SC, FINANCE SC, REVENUE
25	WP(C)/7314/2022	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM
26	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D.
27	WP(C)/7323/2022	RAJESH BASFOR Versus THE STATE OF ASSAM AND 4 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM
28	WP(C)/7326/2022	MD. YASIN ALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
29	WP(C)/7331/2022	RUHUL AMIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED M. ROBBANI	GA, ASSAM SC, AGRI. DEPARTMENT

30	WP(C)/7344/2022	RABI CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR S CHOUDHURY MR. A DEKA MS R MEDHI	SC, FOREST SC, BTC
31	WP(C)/7365/2019 PART-HEARD, FIXED	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
32	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
33	WP(C)/2121/2018 FIXED	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
34	WP(C)/1014/2020	LENIN HUSSAIN Versus MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM MR. S U AHMED (R1) MR. ATIULLAH HAWARI (R1)
35	WP(C)/834/2021 FIXED	SHAHI ZAMAN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, AG SC, HEALTH SC, FINANCE
36	WP(C)/4517/2021 FIXED	NURSALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM MR. R MAZUMDAR
37	WP(C)/4825/2021 FIXED	HELEN AMAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. S K SINGHA (r-5 to 10) MR K BARMAN (r-5 to 10) MR A BHARALI (r-5 to 10) SC, FOREST
38	WP(C)/5861/2021	EUSUF ALI SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WP(C)/1567/2022	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
40	WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
41	WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD

	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
42	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
43	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
44	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
45	WP(C)/3447/2022 B/O	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
ORDERS				
46	Cont.Cas(C)/618/2019	DILIP DAS Versus JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA
47	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
48	Cont.Cas(C)/486/2021	RUBUL KR SARMA Versus CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
49	Cont.Cas(C)/550/2022	LUHIT NEOG AND ANR. Versus SRI RAKESH KUMAR	MR. P K BORAH MR P H KONWAR	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
50	I.A.(Civil)/3260/2022 FIXED in WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
	WITH WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MS U DAS DR. N DEKA MR. P GOHAIN MS. M SARMAH MS K BORAH MS K BORAH	GA, ASSAM
HEARING				
51	WP(C)/296/2016 B/O, WITH WP(C)/2446/2010 (D/O)	DR. ABHIJIT HOLME CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY MR M R ADHIKARI (SC, LABOUR AND EMPLOYMENT) SC, HEALTH

52	WP(C)/5113/2017 B/O	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
53	WP(C)/7428/2017 B/O	DEPRIVED O.N.G.C. CONTRACTUAL WORKERS UNION Versus OIL and NATURAL GAS CORPN. LTD. and 3 ORS.	MR. T U LASKAR MR.N DHAR MRK UDDIN MS.U BARUAH	MR G N SAHEWALLA (R1- R3) MS. N K DEVI (R1-R3) MR. N ANIX SINGH (R1-R3) MR H K SARMA (R-1,2,3) MS T J SAHEWALLA (R- 1,2,3) SC, ONGC MR. M SAHEWALLA (R1- R3)
54	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
	WITH			
55	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY
	WITH			
56	WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
57	WP(C)/5540/2019 FIXED	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
		<u>STAY MATTERS</u>		
58	WP(C)/252/2022 FIXED	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
59	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022

15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/592/2020 B/O	RUP KAMAR CHAKRABORTY Versus PREETAM SAIKIA AND 5 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MR. N J KHATANAR MR B KAUSHIK
MOTION				
2	Cont.Cas(C)/629/2022 FIXED	SMT BANTI BALA NATH Versus B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. R SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
3	Cont.Cas(C)/630/2022 FIXED	ENTAZ ALI MOLLAH Versus SURANJANA SENAPATI	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
4	Cont.Cas(C)/632/2022 FIXED	ROJEL HOQUE MONDAL Versus SURANJANA SENAPATI, ACS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
5	Cont.Cas(C)/646/2022	NIMAKSHI SAIKIA AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	
6	WP(C)/7057/2022 FIXED	MD. SAMIUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU
WITH				
8	WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU
9	WP(C)/7132/2022	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH
10	WP(C)/7211/2022 FIXED	JYOTI MOHAN NATH AND 4 ORS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	SC, G U

11	WP(C)/7271/2022	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
12	WP(C)/7273/2022	DIPANJALI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, SEC. EDU. SC, BTC
13	WP(C)/7274/2022	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE
14	WP(C)/7280/2022	CHAN MAMUDH MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU
15	WP(C)/7283/2022	LIPIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	SC, ELEM. EDU SC, AG SC, FINANCE
16	WP(C)/7284/2022	CHATLARPAR JANAPRIYA M.E. MADRASSA AND ANR Versus STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
17	WP(C)/7292/2022	MALEKA KHATUN Versus THE STATE OF ASSAM AND 8 ORS.	ALHAJJ I UDDIN M ALAMGEER	SC, ELEM. EDU GA, ASSAM SC, TREASURY
18	WP(C)/7317/2022	PARINITA PATAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
19	WP(C)/7319/2022	DIGANTA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
20	WP(C)/7329/2022	BABUL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU.
21	WP(C)/7330/2022	SABITRI PHUKAN BHARALI @ SABITRI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	SC, ELEM. EDU GA, ASSAM
22	WP(C)/7340/2022	MAJMJUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER MR R DAS	SC, EDU
23	WP(C)/7343/2022 B/O	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
24	WP(C)/7345/2022	SABIKA YESMIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA	SC, SEC. EDU. GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
25	I.A.(Civil)/3194/2022 FIXED in Cont.Cas(C)/103/2022 WITH Cont.Cas(C)/103/2022	MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	MR S M T CHISTIE MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
<u>ADMISSION</u>				
26	WP(C)/7058/2017 FIXED	SAJIRA SHARMA Versus THE STATE OF ASSAM and 2 ORS	MS.I DEKA MR.R SARMA	SC, SECONDARY EDUCATION
27	WP(C)/5443/2018 FIXED	MRS. BEAUTY DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DAS MS. B D SARMAH	SC, SEC. EDU. SC, EDU SC, FINANCE

28	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
	WITH			
29	WP(C)/4492/2015	SHAHIBUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN	MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8
30	WP(C)/1292/2020 B/O	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, HIGHER EDU
31	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
32	WP(C)/3550/2021	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR A D CHOUDHURY MS. J BORO	SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
	WITH			
33	WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	WITH			
	I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
	WITH			
34	WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	MR. S DEKA (R5) GA, ASSAM MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
	WITH			
35	WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
36	WP(C)/5799/2021 FIXED	TASLIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
37	WP(C)/822/2022 B/O	JAJNESWAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	WP(C)/1087/2022 FIXED	DAYAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GUPTA	SC, SEC. EDU. GA, ASSAM MR. R M DAS (R-3 & 4)
39	WP(C)/3695/2022 FIXED	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
40	WP(C)/5108/2022 FIXED	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE

41	WP(C)/5708/2022 FIXED	SANJIB LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU SC, FINANCE
42	WP(C)/5817/2022	DIPAK BORAH AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
43	WP(C)/6211/2022	PAHAR SING RONGHANG Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, ELEM. EDU SC, K A A C
44	WP(C)/6604/2022 B/O	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
45	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
<u>ORDERS</u>				
46	Cont.Cas(C)/288/2020	KHAGEN DUTTA Versus PREETAM SAIKIA AND 5 ORS.	MRS. K DEVI MS R BARUAH	MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. P K BORAH MR. U SARMA (r-5)
47	WP(C)/5334/2020 FIXED	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
48	WITH WP(C)/3732/2022	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
49	Review.Pet./130/2022 WP(C) 4363/2021(D/O)	ANARUL ISLAM AND 4 ORS. Versus HADIUL ISLAM AND 8 ORS.	MR S BORTHAKUR MR. K MOHAMMED	GA, ASSAM
50	Cont.Cas(C)/141/2022 B/O	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	MR. K GOGOI MR S DAS
51	Cont.Cas(C)/454/2022 B/O	DR. SAMEDUR RAHMAN Versus M S MANIVANNAN AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	MR. D SAIKIA (R-1) MR. K GOGOI MR. A R TAHBILDAR (R-1) MS. S G BARUAH (r-3) MR S DAS (R-1) MR. B BORGHAIN MR B SAIKIA (r-3)
52	Cont.Cas(C)/471/2022	DR. LOKMAN ALI Versus DHARMA KANTA MILI	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	MR. K GOGOI MR S DAS
53	I.A.(Civil)/1476/2022 WP(C) 724/2022(D/O) in WP(C)/724/2022	GUNAJIT BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR	GA, ASSAM
54	I.A.(Civil)/2404/2022 WP(C) 3174/2021(D/O) in WP(C)/3174/2021	SOMPRASAD UPADHAYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	SC, ELEM. EDU SC, ELEM. EDU
55	WP(C)/2881/2022 FIXED	HARUN AL RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MR Z HUSSAIN MS B B AHMED	SC, SEC. EDU. MR. T J MAHANTA (R-5) MR. B RAHMAN (R-5) MR A SHARMA (R-4)
56	WP(C)/5077/2022 FIXED	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
57	WP(C)/6213/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU.

HEARING

58 WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR D K DAS(R-7) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
WITH 59 WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
WITH 60 WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
WITH 61 WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

1	Cont.Cas(C)/404/2022 B/O	DEBOJANI RAY @ DEBAYANI Versus GYANENDRA DEV TRIPATHI AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. P R MAHANTA (R-1)
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MOTION

2	WP(C)/3656/2021	RENUKA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
3	WP(C)/5188/2021 B/O	PANKAJ BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY	SC, FINANCE SC, FOREST
4	Cont.Cas(C)/642/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA	
5	Cont.Cas(C)/643/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	
6	Cont.Cas(C)/645/2022	BHUPEN NATH Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	
7	Cont.Cas(C)/648/2022	HITESWAR RAY Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN R I MONDAL	
8	Cont.Cas(C)/650/2022	DHANESH MEDHI Versus ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	
9	WP(C)/5729/2022 FIXED	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS

10	WP(C)/6757/2022	PRANAB JYOTI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K KALITA	SC, REVENUE SR. GA, ASSAM
11	WP(C)/7155/2022 FIXED	M/S PUL PUL MANUFACTURER AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI	GA, ASSAM SC, HEALTH AND F W
12	WP(C)/7277/2022	HARERAM HARIJAN Versus THE STATE OF ASSAM AND 7 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, K A A C SC, REVENUE
13	WP(C)/7279/2022	KAMESWAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM
14	WP(C)/7286/2022	SAURAV CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, REVENUE
15	WP(C)/7287/2022	KHOKAN ROY Versus THE STATE OF ASSAM 2 ORS	MR. S CHAUHAN MR. P MAZUMDER N ALAM M. BORUAH	SR. GA, ASSAM SC, REVENUE
16	WP(C)/7296/2022	RENU BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, FINANCE SC, REVENUE
17	WP(C)/7298/2022	DIDARUL ALOM BARBHUIYA Versus PUNJAB NATIONAL BANK AND ANR	MR. L R MAZUMDER MR. A ISLAM	SC, PNB
18	WP(C)/7302/2022	RITA PANDEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM
19	WP(C)/7304/2022	SUFI UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS	GA, ASSAM SC, REVENUE
20	WP(C)/7307/2022	SANJIB TAMULI Versus THE STATE INFORMATION COMMISSIONER AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
21	WP(C)/7309/2022	ABDUL RASHID Versus THE UNION OF INDIA AND 8 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
22	WP(C)/7311/2022	PHANINDRA NATH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, PWD SC, BTC
23	WP(C)/7315/2022	PEYUSH TRADERS Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA P. DEKA	DY.S.G.I.
24	WP(C)/7318/2022	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J MOLLAH MR. S NATH	SC, P AND R.D. GA, ASSAM SC, IWT
25	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM
26	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE
27	WP(C)/7333/2022	ABDUL SALAM BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE

28	WP(C)/7335/2022	ISHANT AGARWAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	GA, ASSAM
29	WP(C)/7336/2022	GAURI KANTA BASUMATARY AND 25 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, FOREST SC, REVENUE
30	WP(C)/7337/2022	BILASIPARA SUB DIVISION TOURIST TAXI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	GA, ASSAM
31	WP(C)/7341/2022	SANJIB TAMULI Versus THE STATE INFORMATION COMMISSION AND 5 ORS	MR N M HAZARIKA	GA, ASSAM
32	WP(C)/7342/2022	MUKUL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BHATTACHARJEE MS B TALUKDAR	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
33	I.A.(Civil)/3157/2022 B/O in WP(C)/5580/2022 WITH WP(C)/5580/2022	RUHANA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, REVENUE
		RUHANA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
ADMISSION				
34	WP(C)/1734/2017 FIXED	DEEPAK SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI	GA, ASSAM MR. R BARUAH MR.K M HALOI(R-5) MR.S AHMED(R-5) MR. N M DUTTA MR.A K DEKA(R-5) MR. R SARKAR MR. S C KHOUND
	WITH I.A.(Civil)/671/2018 in WP(C)/1734/2017	BADAL SHOME Versus DEEPAK SAIKIA AND 4 ORS	MR. K M HALOI MR. A K DEKA	GA, ASSAM MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. R D BHUYAN MR. N BARMAN MS E B GOGOI MR. N GOGOI MR. H KAKATI MS. J BARMAN MS D H BARUAH
35	WP(C)/2773/2020 B/O	RAJU KR. DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J AHMED MR. S I BORA	SC, P H E
36	WP(C)/2599/2021 FIXED	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MS. M BEGUM MR S N NATH
37	WP(C)/190/2022 B/O	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B D KONWAR SR. ADV. MRS J M KONWAR MRS R DEKA MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE

WITH
I.A.(Civil)/1236/2022
in WP(C)/190/2022

CHANDRADHAR KALITA AND ANR.
Versus
PRATIBHA KALITA

MR. K SINGHA

GA, ASSAM

WITH
I.A.(Civil)/2140/2022
in WP(C)/190/2022

SATYAM CONSORTIUM PVT. LTD.
Versus
PRATIBHA KALITA AND 4 ORS.

MS. B S GOYAL
MR. A J HAZARIKA
MS. N RAJMEDHI
MS. P N SUMI

MR. B D KONWAR SR. ADV.
GA, ASSAM
SC, REVENUE

38 WP(C)/2151/2022
FIXED

MIR AKBAR SIDDIQUE
Versus
THE STATE OF ASSAM AND 2 ORS

MR. S ISLAM
MR A HAWARI

GA, ASSAM

39 WP(C)/2791/2022
B/O

SARFARAJ HUSSAIN KHAN
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M A ISLAM
MR J I MONDAL
MR A N IQBAL

GA, ASSAM
SC, HEALTH

40 WP(C)/5939/2022
B/O

SONITPUR DHATRI SEWA SAMITY
Versus
THE STATE OF ASSAM AND ANR

MR. S K DAS
MR D BARMAN

GA, ASSAM
MR K KHANNA (R2)
MS M DAS (R2)

41 WP(C)/6550/2022
FIXED

KAMAL HAZARIKA
Versus
THE PUNJAB NATIONAL BANK AND 2
ORS.

MR. A CHAMUAH
MR. D M NATH

SC, PNB

ORDERS

42 Cont.Cas(C)/18/2022
B/O

ATUL BASUMATARY
Versus
SHANTANU P GOTMARE AND ANR

MRS A BUJARBARUAH
MS N DAS

MR. D SAIKIA (r-1)
MR. B CHOUDHURY (r-1)
MR P NAYAK (r-1)

WITH
43 Cont.Cas(C)/12/2022

ATUL BASUMATARY
Versus
SHANTANU P GOTMARE AND ANR

MRS A BUJARBARUAH
MS N DAS

MR. D SAIKIA (r-1)
MR. B CHOUDHURY (r-1)
MR P NAYAK (r-1)

44 Cont.Cas(C)/267/2022
B/O

PRADIP CHANDRA DAS
Versus
DHRUBA JYOTI KAKATI

MR. R SARMA
MS. S D SAIKIA
MR P C MAZUMDAR

MR. P N GOSWAMI
MR B CHOUDHURY
MR. K P PATHAK

45 WP(C)/4813/2022
FIXED

PRADIP DAS
Versus
THE STATE OF ASSAM AND 6 ORS.

MRS S B CHOUDHURY
MR. S K DAS

GA, ASSAM
SC, BTC

46 WP(C)/4887/2022
B/O

SIRAJUL HOQUE
Versus
THE STATE OF ASSAM AND 5 ORS.

MR F K R AHMED
MR. R CHOUDHURY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/117/2022	SANJIB SAHU Versus THE STATE OF ASSAM		PP, ASSAM
2	CrI.A./301/2022	PRANAB HATIBARUAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
	WITH I.A.(CrI.)/713/2022 in CrI.A./301/2022	PRANAB HATIBARUAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
ORDERS				
3	CrI.A./119/2022 WITH OFFICE NOTE, LCR 5 FILES	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/294/2022 in CrI.A./119/2022	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
4	I.A.(CrI.)/293/2022 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./118/2022	RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	MR T KALITA MR S K BEHARA MR. A KAKATI PP, ASSAM
	WITH CrI.A./118/2022	RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	PP, ASSAM

5	I.A.(CrI.)/333/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./131/2022 WITH CrI.A./131/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
6	I.A.(CrI.)/391/2022 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./162/2022 WITH CrI.A./162/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GONI (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) PP, ASSAM
6	I.A.(CrI.)/391/2022 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./162/2022 WITH CrI.A./162/2022	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
7	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4 in CrI.A.(J)/81/2022 WITH CrI.A.(J)/81/2022	ATOWAR ALI Versus THE STATE OF ASSAM JAHEDA BEGUM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MS. B D SARMAH	PP, ASSAM
7	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4 in CrI.A.(J)/81/2022 WITH CrI.A.(J)/81/2022	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
8	CrI.A./36/2022 WITH I.A.(CrI.)/92/2022 in CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	CrI.A./36/2022 WITH I.A.(CrI.)/92/2022 in CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	I.A.(CrI.)/571/2022 WITH OFFICE NOTE in CrI.A./7608/2022 WITH CrI.A./7608/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
9	I.A.(CrI.)/571/2022 WITH OFFICE NOTE in CrI.A./7608/2022 WITH CrI.A./7608/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR A	MR. M S ALAM	
10	I.A.(CrI.)/710/2022 WITH LCR 5 FILES, P.B.-2 in CrI.A./34/2021 WITH CrI.A./34/2021	AZIZUR RAHMAN @ AZIZ ALI Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
10	I.A.(CrI.)/710/2022 WITH LCR 5 FILES, P.B.-2 in CrI.A./34/2021 WITH CrI.A./34/2021	AZIZUR RAHMAN @ AZIZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY, LEGAL AID COUNSEL	PP, ASSAM
HEARING				
11	CrI.A./147/2021 WITH LCR 5 FILES, P.B.-2	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	MS. L BARMAN (R-2) MR P P PHUKAN (R-2) PP, ASSAM MR H BARMAN (R-2)
12	I.A.(CrI.)/189/2021 WITH LCR 6 FILES, P.B.-2 in CrI.A./89/2021 WITH CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
12	I.A.(CrI.)/189/2021 WITH LCR 6 FILES, P.B.-2 in CrI.A./89/2021 WITH CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
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14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3311/2022 in Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus P K H SINGH VSM AND ANR.	MS. N UPADHYAY	MR. S S ROY
	WITH Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MS. N UPADHYAY	MR. S S ROY (r-3)
ADMISSION				
2	WP(C)/6424/2014 FIXED	TH. DIPEN KUMAR SINGHA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE
3	WITH WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
4	WP(C)/6635/2015 FIXED	SRI PHILIP NARZARY Versus THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH	MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM

5	WP(C)/5260/2018	SAYED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM M KATAKY
6	WP(C)/8280/2018	YUGAL KISHORE THAKUR Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MRS R BEGUM MR. P KATAKI MR M HALOI	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY
7	WP(C)/542/2019	SAGARIKA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K K DEY MR V K BAROOAH	MR. T J MAHANTA, SC, HIGH COURT GA, ASSAM
8	WP(C)/2869/2020 FIXED	MRITYUNJAY SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, APSC
9	WP(C)/3290/2020 B/O	RAJESH NATH Versus THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MR M J QUADIR MR. F A HASSAN MR. K MIRA MR. P S BISWAS MS. A DEY	GA, ASSAM
10	WP(C)/4707/2020 B/O	NABA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM SC, IRRIGATION
11	WP(C)/2688/2021 B/O	MINARA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	M KATAKY MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)
12	WP(C)/4565/2021	CHANDRA NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR R DHAR	SC, AGRI. DEPARTMENT
13	WP(C)/4811/2021	AJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	GA, ASSAM SC, HEALTH
14	WP(C)/4903/2021 B/O	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E
15	WP(C)/6659/2021	BIYESH KHETRAPAL @ BIYESH BAURI Versus OIL AND NATURAL GAS CORPN. LTD. AND ANR.	MR D TALUKDAR	MR S CHAKRABORTY (R-1)
16	WP(C)/7131/2021 B/O	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
17	WP(C)/47/2022	SOFIA KHATUN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
18	WITH WP(C)/66/2022	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
19	WP(C)/121/2022 FIXED	PRASANTA BARUA Versus THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.

	WITH I.A.(Civil)/438/2022 in WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. Versus PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
20	WP(C)/810/2022	RAJIB BAILUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOGOI MR. A BURAGOHAIN MR J P KACHARI	GA, ASSAM SC, REVENUE
21	WP(C)/1476/2022 B/O	NRIPENDRA NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
22	WP(C)/1747/2022	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM
23	WP(C)/1829/2022	ATUL BANSAL Versus STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MR D DEKA	MR S S SHARMA MR. H BURAGOHAIN
24	WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
25	WP(C)/3359/2022 B/O	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO MS. D MAHANTA MS N NEWME	MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
26	WP(C)/3620/2022	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM
27	WP(C)/4256/2022 B/O	ROBINSON BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, P AND R.D. SC, AG MR. S K MEDHI (r-5)
28	WP(C)/5088/2022	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
29	WP(C)/5089/2022	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
30	WP(C)/5093/2022	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
31	WP(C)/5353/2022	DIPEN KUMAR Versus THE STATE OF ASSAM AND 2 ORS	B KUMAR MR. S UPADHAY	GA, ASSAM SC, PWD
32	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION

33	WP(C)/7154/2022 FIXED	APURBA KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SR. GA, ASSAM SC, FINANCE
ORDERS				
34	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
35	Cont.Cas(C)/405/2021	DILIP KUMAR BORA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH R L CHUTIA
36	Cont.Cas(C)/357/2022	GANESH HALAY AND 4 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
37	Cont.Cas(C)/358/2022	JITU SONOWAL AND ANR. Versus NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	
38	Cont.Cas(C)/391/2022	MALIN DAS AND 9 ORS. Versus DEVASHISH SHARMA, ACS AND ANR	MR K PUJARI MS. K A PUJARI	MR. D SAIKIA (r-2) MR. S BORA (r-2)
39	Cont.Cas(C)/503/2022 B/O	GAJEN KALITA Versus DHIRAJ SAIKIA AND ANR.	MRS A BUJARBARUAH MS N DAS	
40	I.A.(Civil)/3158/2022 B/O in WP(C)/2211/2022	FAZLUZZAMAN MAZUMDER AND ANR Versus THE MANAGEMENT OF DAINIK JUGASANKHA AND ANR.	MR F Z MAZUMDER A. CHISHI	MR J I BARBHUIYA MR. L MOHAN
	WITH WP(C)/2211/2022	THE MANAGEMENT OF DAINIK JUGASANKHA Versus FAZLUZZAMAN MAZUMDER AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. K KALITA	MR R DHAR MR. J LASKAR MR F Z MAZUMDER (R1) A. CHISHI (R1) FOR CAVEATOR MR. JYOTIRMOY ROY
41	I.A.(Civil)/3301/2022 WITH WP(C)/4204/2022 (D/O) in WP(C)/4204/2022	THE ASSAM FINANCIAL CORPORATION Versus PANKAJ NARAYAN CHOUDHURY	MR. S BORA	
42	WP(C)/6622/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
HEARING				
43	WP(C)/7406/2015 B/O	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
44	WP(C)/4314/2020 B/O	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
45	WP(C)/5354/2020 B/O	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
46	WP(C)/6540/2021 B/O	RATUL DUTTA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3098/2022	SUMANT SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
2	Bail Appln./3104/2022	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./3105/2022	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
4	Tr.P.(C)./113/2022	DULUMANI DEKA CHAUDHUARY Versus GAURAB CHOUDHURY	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	
5	Tr.P.(C)./114/2022	ANITA CHAKRABORTY Versus SUKALYAN CHAKRABORTY	MR. M DUTTA MR. A LAHKAR	
6	CRP(IO)/271/2022	BHANU BHUSAN ROY Versus BENU BHUSAN ROY AND 5 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	
7	CRP(IO)/272/2022	MOROM ALI AND 3 ORS. Versus ABDUL KUDDUS AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	
8	CRP(IO)/273/2022	RANJIT KUMAR MEDHI Versus DAISY DAS	MR. M A ISLAM MR J I MONDAL	

ADMISSION

9	FAO/4/2016 WITH LCR WITH I.A./396/2016 in FAO/4/2016 WITH I.A.(Civil)/3173/2022 in FAO/4/2016	ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS	MR G P BHOWMIK MR. G SAIKIA MR. R HAZARIKA MS. M KALITA MRG P BHOWMIK MR.G SAIKIA MR.R HAZARIKA MS.M KALITA MR G SAIKIA	MR. P D NAIR (R1-R37) MR G ALAM (R1-R37) MR. H ROHMAN (R1-R37) MR. D NAG (R1-R37) MR H RAHMAN MR. P D NAIR MR G ALAM MR. D NEOG
10	CRP(IO)/46/2019 FIXED	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
11	CRP/19/2020 WITH LCR	MRIDUL MAZUMDAR AND ANR. Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA	MR F U BARBHUIYA MR. A ALAM MR. S H ZAMAN MS S DAS
12	WP(C)/3534/2021	MUNNA BALMIKI @ MUNNA KUMARI BALMIKI Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA	GA, ASSAM SC, GHC (R-2,3) SC, FINANCE
13	MACApp./796/2022	SILME R. MARAK @ SHELNA MARAK Versus ORIENTAL INSURANCE CO. LTD. AND 5 ORS.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	
14	MACApp./797/2022 WITH I.A.(Civil)/3400/2022 in MACApp./797/2022	THE ORIENTAL INSURANCE CO. LTD. Versus BORNALI BONIA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
15	MACApp./799/2022 WITH I.A.(Civil)/3401/2022 in MACApp./799/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus DONDI DHOR BORAH AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		SHRIRAM GENERAL INSURANCE CO. LTD. Versus DONDI DHOR BORAH AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		<u>BAIL HEARING</u>		
16	AB/3249/2022	AFTAB SK @ AFTAP ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
17	RSA/146/2022 FIXED WITH I.A.(Civil)/2922/2022 in RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
		SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
18	RSA/164/2022	SHAHJAHAN ALI. Versus BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MR J MAHANTA	
19	RSA/165/2022	SHAHJAHAN ALI . Versus BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	

20	RSA/166/2022	SADHAN DAS AND ANR Versus ON THE DEATH OF KRISHNANDA DAS HIS LEGAL HEIRS PRATIVA RANI DAS AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
ORDERS				
21	SAO/3/2012	RIPON BHUYAN Versus BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
	WITH MC/2837/2012 in SAO/3/2012	RIPON BHUYAN Versus SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
22	MFA/69/2012 WITH LCR	SMTI. ASHALATA GHOSH, Versus DEBEN DAS,	MR. S S SHARMA MR. K K BHATTA MS. L SARMA	
23	MC/1426/2013 CRP SL.NO. ___/2013	KRISHNA DEY Versus GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
24	MC/746/2015 IN MFA SL.NO. 242005	NATIONAL INSURANCE CO. LTD. Versus JUNTI DAS and ANR,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
25	CRP/419/2016	KULEN SHARMA and 9 ORS Versus PARAG MALLA BUJARBARUAH and 3 ORS	MR.D SAIKIA MR.A K BORA MR. A DHAR MR.D K MEDHI MISS S ROY MD F FARIDI	
26	RSA/251/2018	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	MR. D DAS SR. ADV (R1, R2) MR S KHOUND (R1, R2) MS. N BORAH (R1, R2)
	WITH I.A.(Civil)/3076/2018 in RSA/251/2018	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	
27	CRP(IO)/127/2019	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
28	RSA/143/2019	FAZILA BEWA AND 24 ORS. Versus GULZAR HUSSAIN AND 64 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM MR J HUSSAIN
29	I.A.(Civil)/3169/2019 in RSA/6312/2019	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS.	MR. R SARMA	MR. N DHAR
	WITH RSA/6312/2019 (Filing Number)	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS		
30	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC

	WITH I.A.(CrI.)/181/2022 in W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. DIPAK SARMA	GA, ASSAM
31	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	
32	MFA/87/2022 WITH LCR	UNION OF INDIA AND ANR . Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD .	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
33	MFA/88/2022 WITH LCR	UNION OF INDIA AND ANR Versus MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
34	RSA/94/2022 CAVT. NO.04172/022,	BIPUL BASUMATARY Versus RUBI SINHA	MR. P K DAS	MR U DAS MR. S SAIKIA MS S BORO FOR CAVEATOR
35	CRP(IO)/258/2022 FIXED	KAMALINI PAUL AND 2 ORS Versus RAJKUMAR AGARWALLA AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
36	I.A.(Civil)/1265/2022 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI, AND ORS. E	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH MR R ISLAM MR A H AHMED
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
37	I.A.(Civil)/1522/2022 in RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS	MR R CHAKRAVORTY	GA, ASSAM
	WITH RSA/225/2012	SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
38	I.A.(Civil)/1714/2022 WITH LCR, FIXED in RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MR M SAHEWALLA	MR. A BHATTACHARJEE MR S CHOUDHURY
	WITH RFA/10/2021	PANNA LAL ROY Versus M/S JATINGA TEA LTD.	MR S CHOUDHURY MR. A BHATTACHARJEE	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA
39	I.A.(Civil)/2160/2022 WITH LCR in RSA/241/2015	SRI PALAK DEB Versus SRI PRAN GOPAL SINGHA.	MR. S K GHOSH MS F AHMED	MR. S C KEYAL
	WITH RSA/241/2015	SRI PRAN GOPAL SINGHA Versus SRI PALAK DEB	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MRB KAUSHIK	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/397/2018 in RSA/241/2015	PRAN GOPAL SINGHA Versus PALAK DEB	MR. S C KEYAL MS. P BARUAH	

40	I.A.(Civil)/2288/2022 in RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS Versus KARTIK KARMAKAR AND ANR	MR. S BISWAS	MS. P UPADHYAY
	WITH RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI	MR.P UPADHYAY FOR CAVEATOR MRT BORA
	WITH MC/462/2014 in RSA/59/2014	GOPAL CHANDRA SEAL @ DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.B K GHOSH MR.C GOSWAMI	MRT BORA MR.P UPADHYAY FOR CAVEATOR
41	I.A.(Civil)/2440/2022 CRP(I/O) 248/2019(D/O) in CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A J DAS MR. B SARMAH MR P DEKA MR G RENGMA
	WITH I.A.(Civil)/2441/2022	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH
42	I.A.(Civil)/2882/2022 WITH LCR, B/O in RSA/182/2016 WITH RSA/182/2016 CAVT. NO. 672/2016	SRI BADAL CH. PAUL and 3 ORS Versus SRI JOYDEV DUTTA SRI JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. N DHAR MS. S DASGUPTA MR. D MAZUMDAR MR.P BORAH MR. S BISWAS	MR. D MOZUMDER MR. S BISWAS MR. T U LASKAR(R- 1-4) MR.N DHAR(R- 1-4) MR .B MALAKAR(R- 1-4) MRB PUSHILAL(R- 1-4) MS.S DASGUPTA(R- 1-4) MR.T C KHETRI FOR CAVEATOR
43	I.A.(Civil)/3073/2022 in RSA/17161/2019 WITH RSA/17161/2019 (Filing Number) WITH I.A.(Civil)/4311/2019 WITH I.A.(Civil)/3071/2022 WITH I.A.(Civil)/3072/2022	SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA	MR. A DHAR MD F FARIDI MR. A DHAR MR. A DHAR MISS S ROY MD F FARIDI MR. A DHAR MD F FARIDI MR. A DHAR MD F FARIDI	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
44	I.A.(Civil)/3310/2022 WITH LCR in RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA Versus MANJULATA DUTTA and 7 ORS	MS. S DASGUPTA	MR. P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA

	WITH RSA/38/2009	BIMALENDU SAHA Versus MANJULATA DUTTA and ORS	MR.N DHAR MR. S P CHOUDHURY MR .B MALAKAR MS. S D GUPTA MR.S CHAKRABARTY	MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
	WITH I.A.(Civil)/1673/2022 in RSA/38/2009	ON THE DEATH OF NIRUPAM SAHA Versus SMTI MANJULATA DUTTA AND 7 ORS	MR. S P CHOUDHURY	MR. S K CHAKRABORTY
	WITH I.A.(Civil)/1863/2022 in RSA/38/2009	ON THE DEATH OF AMIYA SAHA, HIS LEGAL HEIRS , SRI BIJAY BALLAV SAHA Versus MANJULATA DUTTA and ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	WITH I.A.(Civil)/2012/2022 in RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA Versus MANJULATA DUTTA and 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	WITH I.A.(Civil)/2013/2022 in RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA Versus MANJULATA DUTTA and 7 ORS	MR. N DHAR	MR. P K ROY
45	I.A.(Civil)/3319/2022 WITH LCR in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH CRP/387/2014	DR. JAGADISH CH. KALITA Versus BARAMA COLLEGE and ANR	MR.D BORA MR.B D GOSWAMI MS.P DUTTA	MS.A K CHOUDHURY MR. A CHAMUAH(R-2) MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
	WITH I.A.(Civil)/3320/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH I.A.(Civil)/3321/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
46	I.A.(Civil)/3360/2022 WITH LCR in Arb.A./3/2017	ON THE DEATH OF RADHA KRISHNA JALAN,HIS LEGAL HEIR DINESH KR. JALAN AND 5 ORS. Versus UNION OF INDIA	DR. ASHOK SARAF MR P BARUAH MS. N UPADHYAY MR. P DAS MR P K BORA	SC, NF RLY
	WITH Arb.A./3/2017	M/S ROCK INTERNATIONAL Versus UNION OF INDIA	DR.ASHOK SARAF MR.P DAS MR.D BARUAH MR.Z ISLAM MS.N UPADHYAY	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY
	WITH I.A.(Civil)/3361/2022 in Arb.A./3/2017	ON THE DEATH OF RADHA KRISHNA JALAN HIS LEGAL HEIR DINESH KR. JALAN AND ORS. Versus UNION OF INDIA	DR. ASHOK SARAF MR P BARUAH MS. N UPADHYAY MR. P DAS MR P K BORA	SC, NF RLY

	WITH I.A.(Civil)/3362/2022 in Arb.A./3/2017	ON THE DEATH OF RADHA KRISHNA JALAN HIS LEGAL HEIR DINESH KR. JALAN AND ORS. Versus UNION OF INDIA	DR. ASHOK SARAF MR P BARUAH MS. N UPADHYAY MR. P DAS MR P K BORA	SC, NF RLY
47	I.A.(Civil)/3385/2022 in MACApp./10855/2022	GULJAN BIBI AND 3 ORS. Versus AFJAL HUSSAIN AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./10855/2022 (Filing Number)	GULIJAN BIBI AND 3 ORS. Versus AFJAL HUSSAIN AND 2 ORS.	MR. M TALUKDAR	
<u>STAY MATTERS</u>				
48	CRP/184/2015 WITH LCR	MONOHAR DAS Versus MD. MIR HUSSAIN and ANR.	MR.K N KALITA MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1374/2019 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI	MR S NATH MR H GUPTA
	WITH I.A.(Civil)/1460/2022 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	WITH I.A.(Civil)/1461/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
49	Tr.P.(C)./3/2022 B/O	SMTI RUBI DEVI Versus HIRESWAS DAS	MR. P SAIKIA (LEGAL AID COUNSEL)	
50	CRP(IO)/240/2022 FIXED	MD. BHAINUR ALI Versus SYED MOFRUJ ALI	MR. A PAUL	

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022

12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
2	CRP(IO)/351/2019	INOO HAZARIKA Versus ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
3	CRP(IO)/20/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED (HDFC) AND ANR. Versus M/S SAUMAR ASSOCIATES AND 3 ORS.	Mukesh Sharma MR. J BHARALI	MR. L K BORAH
4	CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
	WITH I.A.(Civil)/381/2021 in CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR.	MR D NANDI	MR. B PATHAK
5	MFA/82/2022 WITH LCR, FIXED	M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR. Versus MALATI DEVI AND ANR.	MR A DASGUPTA MR S CHAKRABORTY MS B DAS	MR. S DAS FOR CAVEATOR
	WITH I.A.(Civil)/2408/2022 in MFA/82/2022	M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR. Versus MALATI DEVI AND ANR.	MR A DASGUPTA MR S CHAKRABORTY MS B DAS	MR S DAS FOR CAVEATOR

6	MACApp./793/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT HASBA KHATUN AND 3 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR
	WITH I.A.(Civil)/3386/2022 in MACApp./793/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. HASBA KHATUN AND 3 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
7	MACApp./795/2022	SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS. MEGHALI BORA	
		BAIL HEARING (BA)		
8	Bail Appln./2486/2022 FIXED	MOHAMMAD TASLIM AHAMAD Versus THE UNION OF INDIA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	SC, DRI
		FOR HEARING U/O XLI RULE II C.P.C.		
9	RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
	WITH I.A.(Civil)/1958/2022 in RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
10	RSA/162/2022	MANISHRANJAN BHADURY AND 3 ORS. Versus HEM KANTI DEKA AND 12 ORS.	MR. A PAUL	MR. R SARMA MS D DAS FOR CAVEATOR
11	RSA/163/2022	MD. SAHAR ALI AND 4 ORS. Versus MD. ABDUL SUBHAN	MD. A SAHAD MR. D SARMA MR. ABU JAHID MS. D SAIKIA	
	WITH I.A.(Civil)/3372/2022 in RSA/163/2022	SAHAR ALI AND 4 ORS. Versus MD. ABDUL SUBHAN	MD. A SAHAD MR. D SARMA MR. ABU JAHID MS. D SAIKIA	
		ORDERS		
12	MC/3178/2014 IN RFA SL.NO. 172779	MD. ABU TAHER, Versus MD. HASAN ALI and 21 ORS,	MR.P K ROYCHOUDHURY MR.N G KUNDU MR.B C CHOUDHURY	
13	MC/564/2015 IN RFA SL.NO. 226931	MD. ZIAUL MUSTOFA Versus THE STATE OF ASSAM and 4 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	
14	CRP/132/2017 WITH LCR	ON THE DEATH OF PRITI RANI NANDI, HER LEGAL HEIRS- PARIMAL KUMAR NANDI AND 4 ORS Versus PRADIP CHAKRABORTY	MS.F AHMED	
15	RSA/270/2018	MD RAIS MIYAN AND 2 ORS Versus MUSST HARISHA KHATUN	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MD T A CHOWDHURY MR MONZUR K CHOUDHURY	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. C KHAKHLARY
16	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	WITH I.A.(Civil)/3848/2018 in RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)

17	I.A.(Civil)/519/2018 in RSA/274754/2016	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
	WITH RSA/274754/2016 (Filing Number)	SRI TAPAN BARMAN and 7 ORS Versus MD NOSER ALI and 8 ORS	MR.K AGARWAL MR.A D CHOUDHURY MR.B TALUKDAR MR. P NEOG MR.D CHOUDHURY	
	WITH I.A.(Civil)/844/2017	TAPAN BARMAN and 7 ORS, Versus MD. NOSER ALI and ORS,	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA	
	WITH I.A.(Civil)/520/2018	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
	WITH I.A.(Civil)/521/2018	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
18	MACApp./637/2018 WITH LCR	SMT PURABI HAZARIKA Versus SMT BULUMANI SAIKIA AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI MS. P HANDIQUE	
19	MACApp./739/2018 WITH LCR	SRI MAN BAHADUR SONAR Versus NEW INDIA ASSURANCE COMPANY LTD	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA
20	MACApp./744/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SRI SATTYA MURALI AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
21	MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	J U AHMED (R-2) MR. R K MUSHAHARY (R-2) MR S R NAWAZ (R-2)
	WITH I.A.(Civil)/3131/2018 in MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
22	I.A.(Civil)/2661/2018 in CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
	WITH CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
23	I.A.(Civil)/89/2019 in MACApp./14848/2018	SRI SAMAR GHOSE Versus struck off	MR. S C PANDIT	MR H BURAGOHAIN (R4) MR. R GOSWAMI (R5) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
	WITH MACApp./14848/2018 (Filing Number)	SRI SAMAR GHOSE Versus C. AND C. CONSTRUCTION PVT LTD AND 4 ORS		
24	RSA/266/2019	ON THE DEATH OF ASKAR ALI, HIS LEGAL HEIRS MUSSTT. MANJUMA BEGUM AND 2 ORS Versus ON THE DEATH OF MOTLEB HUSSAIN SARKAR, HIS LEGAL HEIRS MUSSTT. MOMENA BEWA AND 15 ORS	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	MR F U BARBHUIYA MS S DAS MR A AHMED MR. S A MONDAL

	WITH I.A.(Civil)/1861/2020 in RSA/266/2019	ON THE DEATH OF ASKAR ALI HIS LEGAL HEIRS Versus ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS AND 10 ORS.	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	
25	RSA/7/2020	SRI DINA RAM NATH AND 4 ORS. Versus RAJU BALA NATH AND ANR	MR. U C RABHA MR. J TALUKDAR MR. S M SARMA	MR D C K HAZARIKA MS J KALITA
26	RSA/97/2020	SRI MUKUT CHOUDHURY AND ANR Versus NIRUPAMA CHOUDHURY AND 14 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR U DAS MS S BORO
	WITH I.A.(Civil)/1561/2020 in RSA/97/2020	SRI MUKUT CHOUDHURY AND ANR Versus NIRUPAMA CHOUDHURY AND 14 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
27	RSA/115/2020	ASEEM KUMAR CHOUDHURY Versus RABINDRA NATH KALITA AND 2 ORS.	MR B D DAS MR. P BHOWMICK MR. D THAOSEN MS K PHUKAN	
28	I.A.(Civil)/1256/2020 FIXED in RSA/324/2018	MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 4 ORS	MR. A C SARMA MR. B DEORI	MS. I GOHAIN (R1-R5) MR M SARMA MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5)
	WITH RSA/324/2018	MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 9 ORS	MR. A C SARMA MR. P CHAKRABORTY MR. B DEORI MR. B HALDAR	MR. M SARMA (R1-R5) MR. M SARMA (R1-R5) MS. I GOHAIN (R1-R5) MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5) MRS R DEKA
29	RSA/109/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. Versus MD. ABDUL NUR CHOUDHURY AND 35 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
30	I.A.(Civil)/2165/2021 in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		ASSTT.S.G.I.
	WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		
31	I.A.(Civil)/2312/2021 in Intest.Cas./10646/2021	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY MR F U BARBHUIYA (R1, R3, R5) MR. A H M R CHOUDHURY MS S DAS (R1, R3, R5)
	WITH Intest.Cas./10646/2021 (Filing Number)	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS. B	MR. N H MAZARBHUIYAN	
32	CRP/51/2022	BHABESH CHANDRA BHARALI Versus SARAT CHANDRA BHARALI		MR. G C BORAH
33	CRP/55/2022	MANIRUZ ZAMAN @ MONIRUL Versus MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)
34	CRP(IO)/57/2022	UNION OF INDIA AND ANR Versus PHULMATI DAS AND ANR	MR. A BARKATAKI	

35	MACApp./89/2022 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus USHA BORAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY (R-1 TO 3)
36	CRP(IO)/95/2022	IMDADUR RAHMAN LASKAR Versus MOULANA ABDUL FATTAH AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	
37	CRP/104/2022	SANTOSH KUMAR AJITSARIA Versus ON THE DEATH OF MUSTT. SAGIRUN NESSA BY HER LEGAL HEIRS, MD. AYUB QUERESHI	MS A CHETRI MR. D NANDI MS P SARMAH	
38	CRP(IO)/114/2022	CHIDANANDA TALUKDAR Versus RITA DAS TALUKDAR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
39	RSA/115/2022	UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR. M K SARMA MS. S S SAIKIA	
40	CRP(IO)/210/2022 FIXED	PROKASH DATTA Versus PRANJIT AGARWALA	MR. M K DAS MR. K R BOROOAH MOMI KALITA	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI
41	I.A.(CrI.)/568/2022 WITH LCR 4 FILES in CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI (A-2) MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	I.A.(Civil)/673/2022 in RSA/23/2015	MD. MOKIM KHAN, Versus ON THE DEATH OF MD. SALEH, HIS LEAGL HEIRS AND ORS	MR. C BARUAH MR. B BARUAH	
	WITH RSA/23/2015	MD. SALEH and 3 ORS Versus MD. SABER ALI	MR.C BARUAH MR.D BARUAH MR.B BARUAH MS.D R DUTTA	MS.N MODI MR. P J SAIKIA MR.S DUTTA MS. R GOGOI MR.C SHARMA MS D DUTTA MR.SIDHANT DUTTA
43	I.A.(Civil)/902/2022 in RSA/723/2021	ABEYA BEWA AND 7 ORS. Versus ISMAL HOSEN AND 4 ORS.	MS. N S THAKURIA MR. R DE	MR. K BHATTACHARJEE MS B TALUKDAR
	WITH RSA/723/2021 (Filing Number)	ABEYA BEWA AND 7 ORS. Versus ISMAL HOSEN AND 4 ORS. B	MR. R DE	
44	I.A.(Civil)/3183/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
	WITH RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE

	WITH I.A.(Civil)/3347/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS B	MS. R CHOUDHURY	MR. A T SARKAR
	WITH I.A.(Civil)/3348/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
45	I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
	WITH RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
46	I.A.(Civil)/3309/2022 in RSA/171/2017	ON THE DEATH OF MD FAIZUL HOQUE LASKAR, HIS LEGAL HEIRS, SMIT. JAYEDA BEGUM LASKAR AND ORS. Versus MUSSTT OLIRUN NESSA and 5 ORS	MR. P P BARUAH MR. P P BARUAH MR.R SARMA MR.P C BORPUJARI	
	WITH RSA/171/2017	ON THE DEATH OF MD FAIZUL HOQUE LASKAR, HIS LEGAL HEIRS, SMIT. JAYEDA BEGUM LASKAR AND ORS. Versus MUSSTT OLIRUN NESSA and 5 ORS	MR.P P BARUAH MR.R SARMA MR.P C BORPUJARI	MR. M R SODIAL
47	I.A.(Civil)/3324/2022 WITH LCR in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH
	WITH CRP/36/2017 CAVT. NO. 1586/16	RAICHAND BARARIA Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	MR.K AGARWAL MR.S P ROY MR.H MAURYA MR.K RAJBONGSHI MS.L SRIVASTAV MS.A TALUKDAR MS.N RAI MRA K RAI MR.T R ROY	MR.J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/3325/2022 in CRP/36/2017	ON THE DEATH OF RAICHAND BARARIA HIS LEGAL HEIRS LAXMI BARARIA AND 3 ORS. Versus M/S. KISHORILAL VIJAY KUMAR H.U.F. and ANR.	JYOTISH DAS	MR. J SARMAH

WITHI.A.(Civil)/3326/2022
in CRP/36/2017ON THE DEATH OF RAICHAND BARARIA JYOTISH DAS
HIS LEGAL HEIRS LAXMI BARARIA AND 3
ORS.

MR. J SARMAH

VersusM/S. KISHORILAL VIJAY KUMAR H.U.F.
and ANR.48 I.A.(Civil)/3328/2022
in RSA/194/2018 (D/O), WITH LCR
in RSA/194/2018SRI MRIDUL DEKA
Versus
SMT SUKHILA DEKA AND ANR.MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA49 I.A.(Civil)/3380/2022
in RSA/4897/2018MD. NURMOHAMMAD
Versus
MD. NURUL ISLAM AND ORS.MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ

MR. A MOBARAQUE

WITHRSA/4897/2018
(Filing Number)MD NURMOHAMMAD
Versus
MD NURUL ISLAM AND 3 ORS**WITH**

I.A.(Civil)/1043/2019

MD. NURMOHAMMAD
Versus
SRI D. MD. NURUL ISLAM AND 3 ORS.MR. A BARKATAKI
MR P BHARDWAJMR. A MOBARAQUE
MR. A HUSSAIN**WITH**

I.A.(Civil)/3378/2022

MD. NURMOHAMMAD
Versus
MD. NURUL ISLAM AND ORS.MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ

MR. A MOBARAQUE

WITH

I.A.(Civil)/3379/2022

MD. NURMOHAMMAD
Versus
MD. NURUL ISLAM AND ORS.MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ

MR. A MOBARAQUE

STAY MATTERS

50 Tr.P.(C)./84/2022

RAJ BORUAH
Versus
MRIDUSMITA BORAHMR. P K TIWARI
MR H K DAS
MR. A R GOGOIR SARMAH
MS M KAKOTY51 Tr.P.(C)./89/2022
FIXEDDEEPAMONI BORAH (DAS)
Versus
KAUSTHAB DASMR. A K GUPTA
MR. R S MISHRAMR. D BARUAH
MR. P K BORDOLOI
MR. P G BHAGAWATI

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3093/2022	HAMED ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
2	Bail Appln./3095/2022	AJIM UDDIN AHMED @ SHRI AZIZUDDIN AHMAD Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
3	Bail Appln./3100/2022	NIZAM UDDIN @ NIAZ UDDIN @ NIZ Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
4	Bail Appln./3103/2022	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
5	Bail Appln./3106/2022	GUNAJIT DAS AND 2 ORS Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA P. BORAH	PP, ASSAM
6	Bail Appln./3109/2022	PANKAJ THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
7	Bail Appln./3111/2022	OLI ULLAH Versus THE STATE OF ASSAM	MRS. K DEVI B. M. KALITA MS S A KHALIFA MS. B. BANIA	PP, ASSAM
8	Bail Appln./3112/2022	ATIKUR RAHMAN Versus THE STATE OF ASSAM	MRS. K DEVI B. M. KALITA MS S A KHALIFA MS. B. BANIA	PP, ASSAM
<u>MOTION</u>				
9	Crl.Pet./704/2022 WITH LCR 1 FILE	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
10	Crl.Pet./868/2022 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM

11	Crl.Pet./1110/2022 FIXED	MD. AFTAB HUSSAIN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	PP, ASSAM
12	Crl.Pet./1113/2022 FIXED	BAKKAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
13	Crl.Pet./1157/2022	JERINA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
14	Crl.Pet./1159/2022	ARMAN PARVEJ BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
15	Crl.Pet./1163/2022	MUSTAFA KAMAL @ MUSTAFA ALI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
16	AB/3391/2022	BOKTAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	AB/3392/2022	SMT. MAMONI CHOWHAN AND ANR. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
18	AB/3397/2022	ARCHANA DUTTA Versus THE STATE OF ASSAM	PRIYANKU PRATIM PARASOR	PP, ASSAM
19	AB/3400/2022	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
20	AB/3401/2022	POMPÉE DUTTA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

BAIL HEARING (BA)

21	Bail Appln./2482/2022 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
22	Bail Appln./2601/2022 WITH CASE DIARY, FIXED	SAHIL KUMAR CHAUORASYA @ SAHIL KR. CHAURASIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
23	Bail Appln./2638/2022 WITH CASE DIARY, FIXED	CHIRAJ GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR	PP, ASSAM
24	Bail Appln./2692/2022 WITH CASE RECORDS, FIXED	SANKAR SOREN AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
25	Bail Appln./2749/2022 FIXED	OMAR FARUQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
26	Bail Appln./2857/2022 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
27	Bail Appln./2884/2022 FIXED	MD. SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
28	Bail Appln./2890/2022 FIXED	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
29	Bail Appln./2912/2022 FIXED	ASHWINI PEGU Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM

30	Bail Appln./2952/2022 FIXED	MITU MAZUMDAR @ MITHU Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM
31	Bail Appln./3022/2022 FIXED	ROTON SINGNER Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
BAIL HEARING				
32	AB/1981/2022 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
33	AB/2396/2022 FIXED	LAILEE KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
34	AB/2425/2022 FIXED	ABDUL HIE Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
35	AB/2430/2022 FIXED	MIZANUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
36	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
37	AB/2554/2022 FIXED	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
WITH				
38	AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
39	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	AB/2643/2022 FIXED	MD. MAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
41	AB/2648/2022 FIXED	SUMI DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
42	AB/2654/2022 FIXED	AKIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
43	AB/2656/2022 FIXED	KAJOL DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
44	AB/2727/2022 FIXED	DAITHUN DAIMARY Versus THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
45	AB/2734/2022 FIXED	SHAJOL HUSSAIN @ SAJAL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
46	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
47	AB/2827/2022 FIXED	KASER ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
48	AB/2878/2022 FIXED	ALA UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM

49	AB/2897/2022 FIXED	RUBI BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY	PP, ASSAM
50	AB/2901/2022 FIXED	ARATI BARMAN AND 5 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
51	AB/2908/2022 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	MR A MOTALIB PP, ASSAM
52	AB/2951/2022 FIXED	BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
53	AB/2993/2022 FIXED	RANTO KR. BORAH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
54	AB/2994/2022 FIXED	DIPANKAR SADHONIDAR @ SRI POBITRA SADHONIDAR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
55	AB/3007/2022 FIXED	DHANJIT DAS Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
56	AB/3017/2022 FIXED	NURUL HUDA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
57	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
58	AB/3065/2022 FIXED	MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
59	AB/3079/2022 FIXED	SIDDIK ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
60	AB/3093/2022 FIXED	RAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
61	AB/3100/2022 FIXED	BORHAN UDDIN AHMED @ BORHAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM MR S K CHHETRY	PP, ASSAM
62	AB/3101/2022 FIXED	JATIN CHANDRA RAY @ JATIN RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
63	AB/3132/2022 FIXED	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
64	AB/3133/2022 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
65	AB/3177/2022 FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
66	AB/3184/2022 FIXED	RANJUMONI DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
67	AB/3198/2022 FIXED	KAUSHIK KALITA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
68	AB/3206/2022 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM

69	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
70	AB/3240/2022 FIXED	ABDUR RASHID SHEIKH @ ABDUR RASHID SK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
71	AB/3248/2022 FIXED	PULAN DEKA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2917/2022 FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
2	Bail Appln./3087/2022	MD. ABDUL HAMID Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
3	Bail Appln./3088/2022	NURJAMAL SK., Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
4	Bail Appln./3092/2022	PRADEEP KR. KHILLAR Versus THE STATE OF ASSAM	MS. M R DOLAI MR. A RAHMAN	PP, ASSAM
5	Bail Appln./3094/2022	MD. SAHIDUL ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
6	Bail Appln./3096/2022	ABBAS ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
7	Bail Appln./3097/2022	PRADIP RAJKHOWA AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
8	Bail Appln./3099/2022 B/O	KASHEM ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
9	Bail Appln./3101/2022	MD. MUSARAF HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
10	Bail Appln./3102/2022	SAKHI CHARAN BISWAS @ CHAKI CHARAN BIWAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM

11	Bail Appln./3107/2022	SUDHANGSU KUMAR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
12	Bail Appln./3110/2022	ABBAS ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
13	CrI.Pet./1161/2022	BRINDABAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	
14	CrI.Pet./1162/2022	SMT. KOMAL JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
15	CrI.Pet./1164/2022	MD. SABBIR HUSSAIN Versus MUSSTT. NURJAHAN BEGUM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	
16	AB/3347/2022 FIXED	BHASKAR ROY Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
17	AB/3348/2022 FIXED	DIPJYOTI KALITA Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
18	AB/3349/2022 FIXED	DHEERAJ PATEL Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
19	AB/3351/2022 FIXED	ARUPJYOTI BAISHYA Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
20	AB/3355/2022 FIXED	LAKSHESWAR NATH Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
21	AB/3358/2022 FIXED	LAKSHI NANDAN MAJUMDAR Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
22	AB/3390/2022	SALIM SHAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
23	AB/3394/2022	PAPUL SAIKIA Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
24	AB/3398/2022	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
25	AB/3399/2022	DIPAK SARKAR @ DEEPAK Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	AB/3402/2022	MOYNUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
27	AB/3403/2022	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. T DEURI MS T WAPANGLA	DY.S.G.I.
ADMISSION				
28	CrI.Rev.P./121/2021 WITH LCR 1 FILE, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
29	CrI.A./308/2022	PANKAJ DAS Versus THE STATE OF ASSAM AND ANR.	MR A DAS MR A V SINGH MR W R MEDHI	PP, ASSAM

	WITH I.A.(CrI.)/718/2022 in CrI.A./308/2022	PANKAJ DAS Versus THE STATE OF ASSAM AND ANR.	MR A DAS MR A V SINGH MR W R MEDHI	PP, ASSAM
30	CrI.Pet./676/2022 WITH LCR 1 FILE, FIXED	DIPAK KUMAR DEKA Versus SMT. MANJU DEKA AND ANR	MD. M U AHMED MR. M S SHARMA	MR. N N JHA MR. M UDDIN MS M SAHOO PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./683/2022 WITH CASE DIARY, BA 681/2022(D/O), FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
32	Bail Appln./2357/2022 WITH CASE DIARY, FIXED	ANANDA RAY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	Bail Appln./2451/2022 FIXED	LALCHAND ALI Versus THE STATE OF ASSAM	MRS. S KHATANIAR MR. S MUNIR	PP, ASSAM
34	Bail Appln./2513/2022 FIXED	APIZUL RAHMAN @ OPIOL Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
35	Bail Appln./2531/2022 FIXED	SUMA CHAKRABORTY AND ANR Versus THE UNION OF INDIA	MRS R BEGUM MS. M DEVI	ASSTT.S.G.I.
36	Bail Appln./2631/2022 FIXED	NUNGSANG MANEN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR P H KONWAR	PP, ASSAM
37	Bail Appln./2723/2022 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
38	Bail Appln./2730/2022 FIXED	SHAJIT MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
39	Bail Appln./2741/2022 FIXED	DEBABRATA DEBNATH @ DEBAJIT DEBNATH Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
40	Bail Appln./2747/2022 FIXED	HANIF ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
41	Bail Appln./2758/2022 FIXED	MOGAL HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
42	Bail Appln./2785/2022 FIXED	KARPU SK Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
43	Bail Appln./2921/2022 FIXED	NIBEDITA KALITA Versus THE STATE OF ASSAM	MR. A M BORA MR. N K KALITA MR D DEKA	PP, ASSAM
44	Bail Appln./2925/2022 FIXED	SAYEED AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI MS. A DEY	PP, ASSAM
45	Bail Appln./2927/2022 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
46	Bail Appln./2933/2022 FIXED	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
47	Bail Appln./2935/2022 FIXED	TARUN BASUMATARY Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM

48	Bail Appln./2953/2022 FIXED	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM
49	Bail Appln./2992/2022 FIXED	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR S PRODhani	PP, ASSAM
<u>BAIL HEARING</u>				
50	AB/2234/2022 FIXED	PRATAP PASER Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
51	AB/2431/2022 WITH CASE DIARY, FIXED	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
52	AB/2855/2022 FIXED	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
53	AB/2934/2022 FIXED	ABDUL HAMED @ ABDUL HAMID Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
54	AB/3018/2022 FIXED	DEEP KUMAR GOGOI Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
55	AB/3285/2022 FIXED	SHAHADAT ALI Versus THE N F RAILWAY	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	SC, RAILWAY

ORDERS

56	I.A.(CrI.)/593/2022 FIXED in CrI.Rev.P./8195/2022 WITH CrI.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI Versus HASINA BEGUM MEHBUB ALI Versus HASINA BEGUM (B)	MR. K R BOROOAH MR P K KALITA	
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HEARING

57	CrI.A./132/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/334/2022 in CrI.A./132/2022	NAZRUL ISLAM Versus THE STATE OF ASSAM NAZRUL ISLAM Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022

13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3364/2022 in WP(C)/4678/2022	SATISH CHANDRA BASUMATARY AND 11 ORS. Versus PINTU KUNDU AND 12 ORS.	N R SURANA N R SURANA	MR. N N B CHOUDHURY MR. A K SAIKIA SC, I O C
	WITH WP(C)/4678/2022	PINTU KUNDU AND 7 ORS. Versus THE INDIAN OIL CORPORATION AND 16 ORS.	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN MR S DAS	MR. U K NAIR (R- 6 TO 17) MR. A BORO (R- 6 TO 17) MS D MAHANTA (R- 6 TO 17) MR. N R SURANA (R- 6 TO 17) SC, OIL
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2321/2020 in WP(C)/8867/2018	RANJIT KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MR. R SARMAH	GA, ASSAM MR. I A TALUKDAR
	WITH WP(C)/8867/2018	M/S. M.D.K. BRICK FIELD Versus THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	GA, ASSAM SC, REVENUE
3	I.A.(Civil)/3087/2022 in WP(C)/6222/2022	NIRMAL KANTI DEB Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN	SC, REVENUE SC, FINANCE SC, WATER RESOURCE
	WITH WP(C)/6222/2022	NIRMAL KANTI DEB Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
4	I.A.(Civil)/3274/2022 in Cont.Cas(C)/435/2021	M/S ASSENT CHEMICALS LTD Versus BISWAJIT DAS AND ANR.	MR H DAS MS R BORUAH MS A ROY	
	WITH Cont.Cas(C)/435/2021	M/S ASSENT CHEMICALS LTD Versus BISWAJIT DAS	MR. M A I HUSSAIN R BORUAH	MR. P N GOSWAMI MR. R R Gogoi

ADMISSION

5	WP(C)/5238/2014	SATYA NARAYAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA MRSA VERMA MR.N KHATANIAR
6	WP(C)/6551/2014	NITYANANDA SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R DUTTA MR.G G GOGOI MR.S S SARMA	GA, ASSAM MR.D P BORAH SC, PWD
7	WP(C)/7995/2015	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. S BANIK MR. P N GOSWAMI MR. P KALITA MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE
8	WP(C)/1154/2016	MANI RUR CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S RANA MR. S BISWAS MR.I RAHMAN	MS.A VERMA SC, HEALTH
9	WP(C)/6359/2016	M/S. RIVER VALLEY TEA COMPANY PRIVATE LIMITED and ANR. Versus TEA BOARD OF INDIA and 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. S C KEYAL MR. N J GOGOI (SC, TEA BOARD)
10	WP(C)/6591/2016 WITH WP(C)/1787/2013(D/O), WP(C)/191/2014 (D/O)	UTTAM PHANGSO and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM GA, ASSAM SC, REVENUE
11	WP(C)/4474/2017	RANGAGORAH FISHERMEN CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S BANIK MR.H GUPTA	GA, ASSAM
12	WP(C)/5763/2017	SUMITA MAZUMDAR Versus THE STATE OF ASSAM and 2 ORS.	MS.A DEVI MR.A ROY MR.S SHARMA	GA, ASSAM
13	WP(C)/6246/2017	NAZRUL ISLAM Versus STATE BANK OF INDIA and ANR.	MR.P K BORDOLOI MR.M KATAKI	MR.A K SAHEWALLA(R- 1&2)
14	WP(C)/6299/2017	MUN DAS and 39 ORS. Versus THE UNION OF INDIA and 16 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, NHIDC (R 16 & 17) SC, RAILWAY MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
	WITH			
15	WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA SC, NHIDC (R 9, 10) SC, REVENUE (R 1) MS B CHETRI
	WITH			
16	WP(C)/4637/2021	SHAHADAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.
17	WP(C)/6008/2019	BIMAL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH	GA, ASSAM SC, REVENUE
	WITH			
18	WP(C)/6140/2019	SABITRI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. A DAS	GA, ASSAM SC, REVENUE

19	WP(C)/5467/2020	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC, WATER RESOURCE
	WITH			
20	WP(C)/5408/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS D ANGANA	SC, WATER RESOURCE SC, REVENUE
	WITH			
21	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC. WATER RESOURCE DEPTT. SC, REVENUE
	WITH			
22	WP(C)/5720/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC, WATER RESOURCE SC, REVENUE
23	WP(C)/5565/2020	SAGIR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN, CGC
	WITH			
24	WP(C)/5624/2021	BHUPEN DAIMARY Versus THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
	WITH			
25	WP(C)/5625/2021	MD. MOKSHED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
26	WP(C)/2674/2021 B/O	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
27	WP(C)/2495/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
	WITH			
28	WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
29	WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
30	WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY

	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	SC, PWD ROAD ASSTT.S.G.I.
31	WITH WP(C)/7371/2021	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
32	WITH WP(C)/41/2022	MD MAHSEN ALI Versus THE UNION OF INDIA AND 7 ORS	GA, ASSAM ASSTT.S.G.I. SC, PWD
33	WITH WP(C)/54/2022	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	GA, ASSAM ASSTT.S.G.I. SC, PWD
34	WITH WP(C)/5038/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
35	WITH WP(C)/5152/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
36	WITH WP(C)/5562/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
37	WITH WP(C)/6059/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
38	WITH WP(C)/6062/2022	MD JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
39	WP(C)/3358/2021 FIXED	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. M BISWAS MR. C K S BARUAH (CGC) MS M DAS
40	WP(C)/3887/2021	RAHITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	GA, ASSAM SC, REVENUE
41	WP(C)/4353/2021	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
42	LA.App./10/2022	DISTRICT COLLECTOR KAMRUP (M) Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD. AND ORS.	GA, ASSAM
	WITH I.A.(Civil)/3234/2022 in LA.App./10/2022	DISTRICT COLLECTOR KAMRUP (M) Versus CENTRAL INLAND WATER TRANSPORT CORPORATION LTD. AND ORS.	GA, ASSAM
43	WP(C)/157/2022 WITH WP(C)/2113/2022 (D/O)	AFTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	GA, ASSAM SC, REVENUE

44	WP(C)/1712/2022 B/O	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
	WITH			
45	WP(C)/1664/2022	ANIL KUMAR YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
46	WP(C)/2191/2022 FIXED	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. M ISLAM (r-6) H M ALI (r-6) SC, REVENUE
	WITH			
47	Cont.Cas(C)/199/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus PALLAVI SARKAR, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	
48	WP(C)/4067/2022	M/S S P ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA	GA, ASSAM SC, IRRIGATION
49	WP(C)/4349/2022	NORTH EAST TRADING COMPANY AND ANR Versus NORTH EAST FRONTIER RAILWAY AND 9 ORS	MR. M DUTTA MR K M BORA	MR. S S ROY SC, NF RLY
50	WP(C)/4469/2022 FIXED	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
51	WP(C)/5863/2022	BIDYUT BORO Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
	WITH			
52	WP(C)/4906/2022	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, FOREST SC, BTC
	WITH			
53	WP(C)/4970/2022	SAILENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR MS S SHARMA	SC, FOREST SC, BTC
	WITH			
54	WP(C)/5174/2022	PABIN BORO Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST
	WITH			
55	WP(C)/5319/2022	GANESH BORO Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
ORDERS				
56	Cont.Cas(C)/625/2016 FIXED	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS

57	WITH WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
58	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM
59	WP(C)/4870/2016	M/S IORA and ANR Versus THE UNION OF INDIA and 5 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MS.M BARMAN MS.J GOGOI MR.K GOSWAMI MS M KAKOTY MR.M ISLAM MS. S SAIKIA MS.A NEOG	DR.B AHMED(SC,INDUSTRIES) MS.P DAS(R-6) MR.G DAS(R-6) MR. K K PARASAR ASSTT.S.G.I.
60	WP(C)/7172/2016 B/O	ZAKIR AHMED CHOUDHURY Versus STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8- 11) MR. M SAHEWALLA (R- 7,14)
61	Cont.Cas(C)/437/2019 B/O	AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. K KONWAR MR. A BHATTACHARJEE MR. S DUTTA
62	I.A.(Civil)/1785/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5,6,7,8) MR. M HOQUE (R- 1,2,3,4,5,6,7,8)
	WITH I.A.(Civil)/3335/2017	THE GENERAL MANAGER and ANR, Versus RUKUN RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	WITH I.A.(Civil)/1789/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
	WITH I.A.(Civil)/1790/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
63	WITH LA.App./294211/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI RUKUN RABHA and ANR	MR.U K GOSWAMI	

64	WP(C)/5273/2020	M/S KAMAKHYA SOAP INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
65	WP(C)/2514/2021	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
66	I.A.(Civil)/694/2022 WP(C)/5541/2008(D/O) in WP(C)/5541/2008	ON THE DEATH OF BIRAJ SUTRADHAR , HIS LEGAL HEIRS SMTI GITANJALI DASSUTRADHAR AND ANR. Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIR SMTI DIPANNITA DAS	MR. R DUBEY	GA, ASSAM
	WITH I.A.(Civil)/1501/2019	SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4)
	WITH I.A.(Civil)/99/2021	BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR S KHOUND
67	I.A.(Civil)/1817/2022 in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH			
68	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
69	I.A.(Civil)/2203/2022 in WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. S DAS MR R SENSUA MR S DAS MR D BORAH	MR D BORAH SC, OIL
	WITH WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
	WITH I.A.(Civil)/1380/2021 in WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA
70	I.A.(Civil)/2944/2022 B/O in Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	WITH			
71	Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
	WITH I.A.(Civil)/2941/2022 in Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus ANURAG KR. GOYEL AND ANR.	MRS A BUJARBARUAH	
72	I.A.(Civil)/2945/2022 B/O in Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	

	WITH Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
73	I.A.(Civil)/3375/2022 in WP(C)/3739/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA SC, GAIL
	WITH WP(C)/3739/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR
74	WITH WP(C)/6521/2022	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR D S DEKA (R1, R2) SC, GAIL
75	I.A.(Civil)/3381/2022 in WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. Versus KHANDAKAR JIYAUH RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, FOREST
	WITH WP(C)/3878/2022	KHANDAKAR JIYAUH RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. D GOGOI	MR. N N B CHOUDHURY(R. Nos. 8 & 9) MR. M DEWAN(R. Nos. 8 & 9) SC, FOREST
76	WP(C)/5715/2022 WITH OFFICE NOTE, B/O	BADRUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P BORAH MS. S BORO	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
77	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
78	WITH WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
STAY MATTERS				
79	WP(C)/6362/2017	HAJI MOHAMMOD ALI @ MD. MAHMOD ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MR.M M RAY	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022

12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./385/2019 WITH LCR 1 FILE	PUSPENDRA NATH BORAH Versus THE STATE OF ASSAM	MS. M DEV MR. A AHMED MR H R CHOUDHURY MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM
2	Crl.Pet./459/2020	DHRUBAJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
3	Crl.Pet./711/2021	M/S MAA KARNI TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
4	WITH Crl.Pet./712/2021	M/S KUMAR TRADERS AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
5	WITH Crl.Pet./713/2021	M/S MAA KAMAKHYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
6	WITH Crl.Pet./716/2021	M/S KUMAR ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
7	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	MR. A BORO (R-2) PP, ASSAM
	WITH I.A.(Crl.)/206/2020 in Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM

8	Crl.A./296/2022	SRI JOGESWAR PATOWARI Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. P S BHATTACHARYYA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
9	Crl.A./297/2022	IMRAN AHMED LASKAR Versus PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
	WITH Crl.L.P./36/2022 in Crl.A./297/2022	IMRAN AHMED LASKAR Versus PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
10	Crl.A./299/2022	MAHENDRA KALITA Versus MD. RAMJAN ALI	MS. N S THAKURIA MR. G K THAKURIA	
11	Crl.A./300/2022	DIPANKAR SAHA Versus RAM GOPAL SAHA	MR B CHANDA	
12	Crl.Pet./369/2022 WITH LCR 1 FILE, FIXED	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
13	Crl.Pet./415/2022 WITH LCR 1 FILE	PRABHAT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR PP, ASSAM
14	Crl.Pet./627/2022 WITH LCR 1 FILE, FIXED	JABED ALI MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM

ORDERS

15	Crl.Pet./875/2019	MRIDUSMITA KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
16	I.A.(Crl.)/1081/2019 in Crl.Pet./660/2017	APARNA DAS Versus HIMADRI SHEKHAR DAS	MR. M A SHEIKH MS F INTAZ	MR. S C BISWAS
	WITH Crl.Pet./660/2017	HIMADRI SHEKHAR DAS Versus APARNA DAS	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.P S BISWAS MR.D BANIA	MR. M A SHEIKH MS F INTAZ
17	I.A.(Crl.)/176/2020 WITH OFFICE NOTE, FIXED in Crl.A./259/2020	SRI MRIDUL BAISHYA Versus HIRA DAS AND ANR.	MR P SHARMAH MR P SONOWAL MR. S DEORI	PP, ASSAM (R2)
	WITH Crl.A./259/2020 (Filing Number)	SRI MRIDUL BAISHYA Versus HIRA DAS AND ANR		
18	Crl.L.P./8/2021 in Crl.A./2561/2021	SHRAWASTHI AGROTECH PVT. LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR U SARMA MR P BARGOHAIN	PP, ASSAM
	WITH Crl.A./2561/2021 (Filing Number)	SHRAWASTHI AGROTECH PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS. E	MR U SARMA	
19	I.A.(Crl.)/207/2021 WITH LCR 3 BUNDLES(KEPT IN SECTION) in Crl.A./100/2019	ANIL KUMAR KUNJ Versus CBI AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY	SC, CBI

	WITH CrI.A./100/2019	SRI ANIL KUMAR KUNJ Versus CBI AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. Y S PHOM	SC, CBI
20	WITH CrI.L.P./11/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS	MR. S C KEYAL SC, CBI	MR. L TALUKDAR MS. M DAS MRS. M DAS
21	I.A.(CrI.)/531/2021 WITH LCR 4 FILES in CrI.A./201/2021 WITH CrI.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
22	CrI.Pet./673/2021	ABU BAKKAR SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR. GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM PP, ASSAM
23	CrI.L.P./42/2022 WITH OFFICE NOTE in CrI.A./5255/2022 WITH CrI.A./5255/2022 (Filing Number)	SUBRATA ROY Versus SUDIPTA DEB SUBRATA ROY Versus SUDIPTA DEB B	MS. T ROY MR . B MALAKAR MS M ROY MS. T ROY	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE
24	CrI.L.P./55/2022 in CrI.A./7396/2022 WITH CrI.A./7396/2022 (Filing Number)	M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR.	MR A NATH DR ANKIT TODI DR ANKIT TODI	PP, ASSAM
25	CrI.A./244/2022 WITH OFFICE NOTE	M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR. A SADANANDA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR R HUSSAIN MR. S SHARMA	PP, ASSAM
26	I.A.(CrI.)/267/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED in CrI.A./282/2019 WITH CrI.A./282/2019	SRI ASHOK KR. BARMAN Versus THE STATE OF ASSAM AND ANR	MR. D TALUKDAR MR. P CHOUDHURY	MR B M DEKA PP, ASSAM
27	CrI.Pet./355/2022 WITH LCR 1 FILE	SRI ASHOK KR. BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR Versus SALEH AHMED CHOUDHURY	MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1) MR. P N GOSWAMI MR. M PHUKAN ADDL. AG,ASSAM	MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA MR. N H MAZARBHUIYAN MR Z KAMAR MR N DASGUPTA (r-1) MR. N ISLAM MR. N H BARBHUIYA MS P SIKDAR (r-1) MS. L WAJEEDA MS N J BEGUM
28	I.A.(CrI.)/675/2022 WITH LCR 5 FILES in CrI.A./14/2022 WITH CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. R BARUAH MR. A SARMAH	PP, ASSAM PP, ASSAM

29	WITH CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
30	I.A.(CrI.)/698/2022 WITH LCR 3 FILES in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	PP, ASSAM
		BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
31	CrI.Pet./719/2022 FIXED	NILITPAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	PP, ASSAM
32	CrI.Pet./797/2022	RUPAM TALUKDAR AND ANR. Versus SMT. ANAMIKA DAS	MR. A GOYAL MR. A CHOUDHURY	
HEARING				
33	CrI.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR S CHAKRABORTY (AMICUS CURIAE) MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
34	CrI.A./118/2010 WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/273/2020 in CrI.A./118/2010	BIPUL DAS, Versus STATE OF ASSAM, BIPUL DAS Versus THE STATE OF ASSAM	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA MR D N BHATTACHARYYA	PP, ASSAM PP, ASSAM
35	CrI.A./179/2011 WITH LCR 6 FILES WITH	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
36	CrI.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
37	CrI.A./18/2012 WITH LCR 6 FILES, P.B.-1	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS	PP, ASSAM
38	CrI.A./185/2020 WITH LCR 4 FILES, B/O	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
STAY MATTERS				
39	CrI.Pet./590/2021	NAYAN MONI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	MR. B K DAS (r-2) MS. P DAS (r-2) PP, ASSAM
40	CrI.Pet./854/2022	PANKAJ BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./709/2022	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
	WITH I.A.(Civil)/2872/2022 in MACApp./709/2022	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
2	MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
	WITH I.A.(Civil)/2954/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
3	MACApp./723/2022	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
4	MACApp./758/2022	SHRIRAM GENERAL INSURANCE CO.LTD. Versus PORINITA GOGOI AND 5 ORS .	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3197/2022 in MACApp./758/2022	SHRIRAM GENERAL INSURANCE CO.LTD. Versus PORINITA GOGOI AND 5 ORS .	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR	
5	MACApp./767/2022 WITH LCR	DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

ORDERS

6	I.A.(Civil)/75/2016 in MACApp. SL. NO. -- /2016, FIXED	SMTI PRONITA DAS Versus DIPEN BORAH and 3 ORS,	MR.T R SARMA MS.B DAS	MR.A TALUKDAR(R-4) MR.K K BHATTA(R-4) MR.S BHUYAN(R-3) MR.R GOSWAMI(R-3) MR.J JOHN(R-4) MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3) MR.L SARMA R-4
7	I.A.(Civil)/2283/2017 FIXED in MACApp./297374/2017 WITH MACApp./297374/2017 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. Versus SMTI JUNMONI BORAH and 2 ORS, THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA MS.R D MOZUMDAR MS.C MOZUMDAR	MR. L GOGOI
8	I.A.(Civil)/506/2018 in MACApp./93/2018 WITH MACApp./93/2018	SRI PRANJIT HAZARIKA Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND ANR SRI PRANJIT HAZARIKA Versus M/S BHARTI AXA GENERAL INSURANCE CO. LTD and ANR	MS. S KHANIKAR MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH	MR. A J SAIKIA (R-1) MR. A J SAIKIA (R-1) MR G S BORO (R-1)
9	MACApp./642/2018 WITH LCR	MRS MONMAYA SUNAR AND 3 ORS Versus THE UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. A KHANIKAR	MR. K K BHATTA (R1) MS JONA TALUKDAR (R1)
10	MACApp./660/2018 WITH LCR WITH I.A.(Civil)/2605/2018 in MACApp./660/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL ALEK MIAH AND 2 ORS ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL ALEK MIAH AND 2 ORS	MR. R C PAUL MS N RAJKONWAR MR. R C PAUL MS N RAJKONWAR	
11	MACApp./661/2018 WITH LCR	MD AZIR UDDIN Versus SRI RUDRA KANTA DAS AND ANR	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	
12	I.A.(Civil)/2693/2018 in MACApp./682/2018 WITH MACApp./682/2018	SMTI MAKANI SONOWAL Versus SRI BUDHESWAR MANKI AND 2 ORS SMTI MAKANI SONOWAL Versus SRI BUDHESWAR MANKI AND 2 ORS	MR. K K HANDIQUE MR. R GOHAIN	
13	I.A.(Civil)/3201/2018 in MACApp./797/2018 WITH MACApp./797/2018	ANIMUL HOQUE Versus THE REGIONAL MANAGER AND ANR ANIMUL HOQUE Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA MR. A R AGARWALA	MR A N DAS
14	I.A.(Civil)/139/2019 FIXED in MACApp./15019/2018 WITH MACApp./15019/2018 (Filing Number)	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. C BAISHYA	MR. K K BHATTA (R6) MR J JOHN (R6) MS JONA TALUKDAR (R6) MS. R DEVI (R6)
15	I.A.(Civil)/2314/2019 in MACApp./2801/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. GEETIMA DEKA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH MACApp./2801/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI GEETIMA DEKA AND ANR		
16	I.A.(Civil)/2431/2019 in MACApp./7776/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NRIPEN CH. DEKA AND 2 ORS.	MRS. B ACHARYA MR. A ACHARYA	
	WITH MACApp./7776/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NIPEN CH. DEKA AND 2 ORS		
17	I.A.(Civil)/3357/2019 in MACApp./6473/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	MR. K SARMA MR. D DAS MR. B J TALUKDAR
	WITH MACApp./6473/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS		
18	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
19	I.A.(Civil)/243/2022 in MACApp./12311/2021	KARTIK SHILL Versus BASANTI SAHU AND 2 ORS.	A N HUSSAIN MS F BEGUM	MR. A J SAIKIA (r-3) MR. P BORAH MR G S BORO (r-3)
	WITH MACApp./12311/2021 (Filing Number)	KARTIK SHILL Versus BASANTI SAHU AND 2 ORS. A	A N HUSSAIN	
20	I.A.(Civil)/2073/2022 in MACApp./8158/2022	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS	MR G JALAN MR. N KALITA	
	WITH MACApp./8158/2022 (Filing Number)	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS (H)	MR G JALAN	
21	I.A.(Civil)/2339/2022 WITH LCR 2 FILES in MACApp./171/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus JUNEY ROSE KHARPRAN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR M TALUKDAR MS. D KALITA
	WITH MACApp./171/2016 CAVT. NO. 476/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	WITH CO/16/2017 in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS Versus THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR.M TALUKDAR MS.D KALITA	MR.R GOSWAMISC, BHARATI AXA GEN. INSURANCE.
HEARING				
22	MACApp./90/2018 WITH LCR	SMT ANU TALUKDAR Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS,	MS. P C B NAIR MR. S K JAIN MR. B K JAIN MS. P PATHAK MS. T BORA MS. S TALUKDAR	MS. R D MOZUMDAR MR. A N AHMED (R - 2 & 3) MR. A N AHMED (R - 2 & 3) MS. M SAIKIA (R - 4) MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA

23	MACApp./276/2018 WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
24	MACApp./854/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. HIRAMONI BORO and 3 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. J KALITA (R-1) MR. B RAMCHIARY(R-4) MR. D PEGU (R-1) MS. M BASUMATARY (R-4) MR. A BORO (R-4)
25	MACApp./10/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	WITH I.A.(Civil)/59/2019 in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
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6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
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12)	MR. S K SINGH	14-11-2022	To	25-11-2022
13)	MS. M PAUL	15-11-2022	To	18-11-2022
14)	DR. R SARMAH	15-11-2022	To	18-11-2022
15)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
16)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,18th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2955/2022 FIXED	LOTFOR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
WITH				
2	Bail Appln./2874/2022	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
3	Bail Appln./3005/2022 WITH OFFICE NOTE.	JALALUDDIN AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
4	Bail Appln./3090/2022	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
5	Bail Appln./3108/2022	MONESWAR SWARGIARY Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
MOTION				
6	Crl.Pet./270/2022	PRANAB KUMAR SARKAR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
7	Crl.Rev.P./535/2022	ALTAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
8	Crl.Rev.P./546/2022	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
9	Crl.Pet./1102/2022 WITH LCR 3 FILES, FIXED	GANGA RAM TERIA Versus THE STATE OF ASSAM AND 3 ORS.	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM

10	WITH Crl.Pet./566/2022	JOY KUMAR SINGH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
11	Crl.Pet./1156/2022	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
12	Crl.Pet./1158/2022	PHANINDRA MOHAN DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
13	Crl.Pet./1160/2022	ROMEN BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	PP, ASSAM
14	AB/3393/2022	NEWAJUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
15	AB/3396/2022	LUIT KUMAR BARMAN Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Rev.P./179/2018 FIXED	SITARAM PRASAD Versus JAMUN PASWAN AND ANR.	MS. P SAHARIA	MR. R S MISHRA (R1)
17	Crl.Pet./72/2021 WITH LCR 1 FILE	SAMSUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M DAS	K U AHMED (R-2) MS P SARMA (R-2) MS N HASAN (R-2) PP, ASSAM
18	Crl.A./211/2022 WITH LCR 4 FILES, B/O	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
WITH				
I.A.(Crl.)/489/2022				
in Crl.A./211/2022				
19	Crl.Rev.P./239/2022 WITH LCR 1 FILE, FIXED	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MR G K DEKA (R2) MR C GOGOI (R2) MR. A M BARUAH (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2761/2022 FIXED	RAKIBUL ALI @ RIKIBUL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
21	Bail Appln./2837/2022 FIXED	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. T N DAS MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1308/2022 FIXED	TUKLU DAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MD A WADUD PP, ASSAM
23	AB/2642/2022 FIXED	TAFIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/2713/2022	AKBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
25	AB/2765/2022	MATLEB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM

26	AB/3016/2022 FIXED	NIRAJ THAKUR @ NIRAJ KUMAR THAKUR Versus THE STATE OF ASSAM	MR. S K PANDEY MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
27	AB/3078/2022 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
28	AB/3090/2022 FIXED	TAPAN CHANDRA BORA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
29	AB/3117/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH PP, ASSAM
30	AB/3315/2022 FIXED	ASHRAFUDDIN CHOUDHURY @ ASRAFUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA MS.D SAIKIA	PP, ASSAM
31	AB/3317/2022 FIXED	DHARMESWAR GHATOWAR AND ANR. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
32	AB/3338/2022 FIXED	DIPAN BORDOLOI @ DIPON BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MS S PATAR	PP, ASSAM
ORDERS				
33	CRL.A(J)/83/2019 WITH LCR 5 FILES	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
34	CRL.A(J)/29/2020 WITH OFFICE NOTE, LCR 5 FILES	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
35	Crl.Rev.P./344/2022	DR. AYUB ALI Versus SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	MR. S U AHMED MR A HAWARI
36	I.A.(CrI.)/437/2022 in Crl.Rev.P./6447/2022	BIDHAN ROY Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA	PP, ASSAM
	WITH Crl.Rev.P./6447/2022 (Filing Number)	BIDHAN ROY Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA	PP, ASSAM
37	I.A.(CrI.)/490/2022 FIXED in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. Versus BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM
	WITH AB/1229/2022	BIJOY NUNIA AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MS. R DEVI	MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
38	I.A.(CrI.)/607/2022 FIXED in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM
	WITH Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM
39	I.A.(CrI.)/627/2022 in Crl.A./8419/2022	BIKRAM TRIPURA Versus THE STATE OF ASSAM	MRS S MALAKAR	PP, ASSAM
	WITH Crl.A./8419/2022 (Filing Number)	BIKRAM TRIPURA. Versus THE STATE OF ASSAM . E	MRS S MALAKAR	

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 18/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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17)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
18)	MR. J P SHARMA	21-11-2022	To	22-11-2022
19)	MR. M MAHANTA	17-11-2022	To	18-11-2022